

National Company Law Tribunal

Allahabad Bench

C P NO. 118/ALD/2017

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 06.12.2017

NAME OF THE COMPANY: Dasaprakash Hotels & Resorts Pvt Ltd Vs. Mrs. Kumar Ashiyana Pvt. Ltd

SECTION OF THE COMPANIES ACT/I & B CODE: 9 of 1 & B Code 2016

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
1.	Shri Shivpujan			
2.	on Behalf of Respondent Side			
3.	Vipin Kushwaha	Adv.	Respondent	Vipin

C.P. No. (IB).118/ALD/2017

Advocate, Shri Nishant Mishra along with Bipin Kushwaha. Shri Shivpujan, proxy for Balram Gupta.

In the present matter a reply/ objection to the I.B. Petition has been filed. The case is now fixed for argument. The petitioner is at liberty to file rejoinder, if willing so.

The matter be listed on 19th December, 2017.

Date: 06.12.2017

Typed By;

Jyoti

Stenographer

— Sd —

Shri H.P. Chaturvedi,
Member (Judicial)